

another 15 villages. The remaining villages will be taken up for consolidation during 1972-73. The entire work is likely to be completed by the end of 1973. Delhi Administration has appointed special consolidation staff for this purpose.

Complaints Re. Distribution and Illegal re-sale of Steel

1162 SHRI MANORANJAN HAZRA Will the Minister of STEEL & MINES be pleased to state

(a) the total number of complaints received by his Ministry about steel distribution and illegal re-sale during 1969-70 and 1970-71,

(b) the broad features thereof, and

(c) the action taken against those responsible for this ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZ KHAN) (a) to (c) Statutory Control over the price and distribution of all categories of Iron & Steel was withdrawn with effect from 1-5-1967. Resale of Steel, therefore, did not attract any legal penalty in 1969-70 and 1970-71.

2. According to an amendment to the Iron & Steel (Control) Order notified on 29-3-71, use of iron or steel otherwise than for the purposes mentioned by the person in his application is prohibited. Therefore if a person obtaining steel uses it for purposes other than what is indicated by him in his application for that steel he will now be liable to prosecution and conviction under Section 7 of the Essential Commodities Act.

3. Whenever any case comes to the notice of Government, suitable action will

be taken. Regional Offices of the Iron & Steel Controller have been recently set up and one of their functions will be to check against such abuses.

हेवी इजीनियरिंग कारपोरेशन, रांची के कर्मचारियों पर पुलिस द्वारा लाठी चार्ज

1163. श्री रामावतार शास्त्री क्या इस्पात और खान मंत्री यह बतान की कृपा करेंगे कि .

(क) क्या पुलिस ने 1 अप्रैल, 1971 को हेवी इजीनियरिंग कारपोरेशन, रांची के कर्मचारियों पर लाठी चार्ज किया था ,

(ख) यदि हा, तो यह कहाँ तक न्यायोचित था ,

(ग) क्या पुलिस ने अनेक कर्मचारियों और उनके नेताओं के विरुद्ध मुकदमे चलाये हैं और प्रबन्धकों ने अनेक कर्मचारियों को मुआतिल कर दिया है और यदि हा, तो इसके क्या कारण हैं ,

(घ) क्या कर्मचारी और उनके सघो ने 1 अप्रैल, 1971 की घटना के जांच करने लिए जांच आयोग नियुक्त करने की माँग की है, और

(ङ) यदि हा तो, इसके बारे में सरकार की क्या प्रतिक्रिया है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान : (क) और (ख). कर्मचारियों की भीड़ ने भारी इजीनियरी निगम के अध्यक्ष, निदेशक (वित्त) तथा